

**HIGH COURT OF MANIPUR
AT IMPHAL**

O R D E R

Imphal, the 31st October, 2025

No. HCMEST-35/1/2025-ESTT-II/ 22682-95 : In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice, High Court of Manipur is pleased to release Shri Shubham Vashist, an Officer of Manipur Judicial Service Grade-II presently posted as Joint Registrar (Judicial), High Court of Manipur, from the Registry of High Court of Manipur, with effect from 05.11.2025(A/N), for the purpose of joining his new assignment on deputation as Member (Project Management) eCommittee, Supreme Court of India, vide letter dated 28.10.2025 received from Registrar (Human Resources/Admin.I), Supreme Court of India.

Shri Shubham Vashist shall hand over the charge of Joint Registrar (Judicial), High Court of Manipur and the additional charge of Joint Registrar (CRP-cum-SCMS), High Court of Manipur to the undersigned, and proceed to join his new assignment.

The undersigned shall look after the charge of Joint Registrar (Judicial), High Court of Manipur and additional charge of Joint Registrar (CRP-cum-SCMS) in addition to his normal duty until further order.

By order etc.

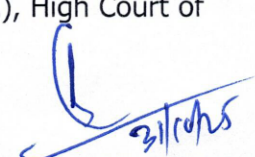
Sd/-

(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. Secretary General, Supreme Court of India.
5. The Commissioner of Vigilance, Manipur.
6. Accountant General (A&E), Manipur, Imphal.
7. Commissioner (Law), Government of Manipur.
8. All the District & Sessions Judges, Manipur/ Judges, Family Courts/Judges, NDPS/NDPS (FTC)/ Addl. Sessions Judge, (FTC) CAW/Presiding Officers/ Addl. District & Sessions Judges (FTCs)/ Member Secretary, MASLSA.
9. All the Registrars, High Court of Manipur.

10. The Joint Director, Manipur Judicial Academy.
11. All the Joint Registrars, High Court of Manipur.
12. The Treasury Officer, Imphal.
13. System Analyst, High Court of Manipur. - **for uploading on the website.**
14. Person Concerned [Shri Shubham Vashist, Jt. Registrar (Judl.), High Court of Manipur].
15. Concerned File/Guard File.



REGISTRAR GENERAL
HIGH COURT OF MANIPUR